

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. C.A.(CAA)/138/MB/2022

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

NAME OF THE PARTIES: Vidarbha Tradelinks Private Limited

APPEARANCE :

FOR THE APPLICANT : Absent

Section: 230-232 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **17.04.2023** for hearing.

Sd/-

ANURADHA BHATIA
Member (Technical)

09.03.2023
Sushil

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)